GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1304 ANSWERED ON:26.11.2009 SAFETY REGULATIONS OF DGCA Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether safety regulations of Directorate General of Civil Aviation (DGCA) do not conform to international standards at Vadodara Airport;
- (b) if so, the reasons therefor; and
- (c) the measures Government has taken or proposes to take to upgrade the safety regulations up to the international standard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a), (b) and (c):- Safety regulations issued by Directorate General of Civil Aviation (DGCA) for all airports including Vadodara Airport are based on International Standards and Recommended Practices (SARPS) issued by International Civil Aviation Organisation (ICAO) for International Air Transport Services. The DGCA has also issued Civil Aviation Requirements for civil flight operations, which are consistent with standards laid down by ICAO.